

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

O.A. 170/87

C. Gopalan

Applicant

vs.

1. Senior Divisional Engineer
Southern Railway, Palghat

2. Chief Personnel Officer
Southern Railway, Madras-3

Respondents

3. Chief Engineer, Southern
Railway, Madras

4. The Chairman, Railway Board,
New Delhi

M/s. V. P. Mohan Kumar
K. P. Sree Kumar
V. P. Santhosh Kumar

Counsel for the
applicant

M/s. M. C. Cherian
Saramma Cherian

Counsel for the
respondents

CORAM:

Hon'ble Shri S. P. Mukerji,
Administrative Member

&

Hon'ble Shri G. Sreedharan Nair,
Judicial Member

(Order pronounced by Hon'ble Shri G. Sreedharan Nair,
Judicial Member on 24.2.1988)

O R D E R

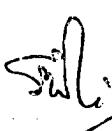
The applicant and counsel not present. On
the previous posting date as well, the position was
the same.

2. We have heard counsel of the respondents.
3. The relief that is claimed in this application
is to direct the respondents to promote the applicant

in the grade of permanent Way Inspector Grade III.

4. In the reply filed on behalf of the respondents it is contended that the applicant has sought voluntary retirement from service, ^{which} it was allowed, and as such, he cannot claim promotion as prayed for.

5. As the applicant has voluntarily retired from service and as he has not cared to appear to pursue the matter, we dismiss the application.


(S. P. Mukerji)
Administrative Member
24.2.1988


(G. Sreedharan Nair)
Judicial Member
24.2.1988

Index: Yes/No

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